

[Shri S. V. Ramaswamy]

of Kerala. [Placed in Library. See No. LT-4377/65].

GRANT OF LOAN TO LICENSED SALT
MANUFACTURERS (AMENDMENT)
RULES, 1965.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): Sir, I beg to lay on the Table a copy of the Grant of Loans to Licensed Salt Manufacturers (Amendment) Rules, 1965, published in Notification No. GSR. 1074 dated the 31st July, 1965, under sub-section (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library. See No. LT-4878/65].

11.09 hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Finance (No. 2) Bill, 1965 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 16th August, 1965.

11.09½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965 which has been passed by the Rajya Sabha at its sitting held on the 13th September, 1965."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th September, 1965, agreed without any amendment to the Companies (Amendment) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 26th August, 1965."

11.09½ hrs.

GOA, DAMAN AND DIU (EXTENSION OF THE CODE OF CIVIL PROCEDURE AND THE ARBITRATION ACT) BILL—(As passed by Rajya Sabha)

Secretary: Sir, I lay on the Table of the House the Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965, as passed by Rajya Sabha.

11.10 hrs.

RE: VISIT OF MEMBERS OF PARLIAMENT TO BORDER AREAS

Mr. Speaker: Yesterday the House expressed an opinion that some Members from this House, or perhaps both Houses, should be sent to the border area. I had a talk with the Defence Minister on this topic. He feels that it would be better to send small groups of Members instead of big groups. If necessary, after an interval we can send another group. So, in consultation with him I have decided that for the present 12 members might go, 8 from this House and 4 from the Rajya Sabha. When they go—of course, this is only my suggestion—they should take something with them to offer to the jawans. So far as the date is concerned, the Defence Minister has said that he can make arrangements for this Saturday and Sunday, that is, tomorrow and the day after. They can leave tonight, I will announce the names after a little while.

Shri Banga (Chittoor): If it is only one day's trip we can send 12 mem-

bers tomorrow and another 12 members day after tomorrow.

Mr. Speaker: I have to make one request in this connection. There is a great desire on the part of Members to see the actual fighting that is taking place in the border and it is a good thing. But we have to take into account the security arrangements that the functionaries have to make for those who visit the forward areas.

Shri Nath Pal (Rajapur): No special arrangements should be made for those who visit those areas.

Mr. Speaker: They have to make arrangements. When visitors go to that area, the district authorities get busy attending to the VIPs. When I was there day before yesterday the district magistrate and the SSP attended on me.

Shri Hari Vishnu Kamath (Hoshangabad): SSP?

Mr. Speaker: Not PSP but SSP, the Senior Superintendent of Police. They have to take some precautions. Therefore, some time is spent on that which could have been spent on other more important work that has to be attended to. Then, again, some officers of the army have to take care of the safety of the VIPs. Since we would be sending another group of members after some time, I would request individual Members not to try to go there. Of course, I am not talking of Members like Sardar Iqbal Singh who have their constituencies in that area. They have to go to their constituencies and, certainly, no one would obstruct them. But I would request other Members not to go there because it makes it difficult for the army to make arrangements.

Shri Ranga: Shri Kapur Singh is also in the same position.

Mr. Speaker: I am not talking of those members who have their constituency in the border area. They have certainly to go to their constituencies to keep up the morale of

the people. I am not speaking of them; I am speaking of other Members.

श्री रामसेवक यादव : (बाराबंकी) :
अध्यक्ष महोदय मुझे ऐसी खबर मिली है कि शायद जो बारह सदस्य जायेंगे उनमें दलों की संख्या का ध्यान होगा। मेरा ध्यान से निवेदन यह है कि जो टीम वहां जा रही है उसमें भाज की स्थिति को ध्यान में रखते हुए हर एक दल के सदस्य को लेने का प्रयत्न किया जाये कम से कम जो पहला इन्स्टालमेंट जा रहा है उसमें।

अध्यक्ष महोदय : माननीय सदस्य समझेंगे कि जब घाठ सदस्य जाने हैं तो कम से कम चार तो उनमें कांग्रेस के होंगे। बाकी चार जो होंगे उनमें मैं सब दल के सदस्यों को कैसे भेज सकूंगा। जो चार घादमी विरोधी दलों के इस बार जायेंगे भगली दफे उनसे दूसरे दलों के जायेंगे।

श्री रामसेवक यादव: मेरा निवेदन यह है कि हम किसी उद्देश्य से वहां जा रहे हैं। शुरू में जो लोग जायें उसमें सब दल के लोग जायें। इसके बाद जब कोई टीम जाये तो भले ही उसमें कांग्रेस के ज्यादा चले जायें। इसलिये धब की बार कांग्रेस के चार सदस्यों को भेजने की व्यवस्था नहीं होनी चाहिये। भगली दफे भले ही उन की धार से छः चले जायें।

अध्यक्ष महोदय : यह मुश्किल होगा।

श्री म० ल० शिबेरी (हथौगपुर) : इस समय हम लोगों के जाने से हमारे सुरक्षा दलों को कठिनाई हो सकती है इसलिये मेरा निवेदन है कि इस मौके पर यह दल न भेजे जायें तो ज्यादा अच्छा होगा।

Shri Nath Pal: I would beg that there should be no wrangle for getting on this team. You should, if possible, increase the number so that the different groups are represented, but it will not be very edifying to see that there is a wrangle for getting into

[Shri Nath Pai]

this team. We leave it to you. Let it not be that in the House we are fighting for it.

Shrimati Sahodra Bai Raj (Damoh) rose—

अध्यक्ष महोदय : आप का यही कहना होगा कि महिलायें भी इसमें भेजी जायें ।

श्रीमती सहोदराबाई राय : जी हां, ठीक है । वहां महिलाओं को भी भेजा जाना चाहिये ।

Shri S. M. Banerjee (Kanpur): When the team of MPs goes, Members would also take some gifts for the jawans. All Members of Parliament should immediately give one day's allowance for that purpose. It is only Rs. 31.

Mr. Speaker: It is for Members of Parliament themselves. I cannot suggest that. I am grateful to Shri Banerjee for it, that he has made this suggestion.

Shri J. B. Kripalani (Amroha): Sir, we must realise that our forces do not recognise, or know about, parties here. They will only know that Parliament Members had come to see them. So, it is not a question of this party or that party. Any number of people may be selected by you and sent. They all represent the Parliament; they represent the nation. Whether they are in the PSP or in the Congress or are independent, they will be representing Parliament.

Shri Surendranath Dwivedy (Kendrapara): I will only request that there need not be any announcement of names. You select whomsoever you wish and they will go. What is the use of announcing their names?

Mr. Speaker: I will inform only those hon. Members then.

Shri Indrajit Gupta (Calcutta South West): A few days ago we heard or we read that an important leader of a political party, not himself a member of the Government, was given the

opportunity to visit these forward areas. May I request you to see that this party of MPs that goes is also given facilities to visit forward areas proper and not simply be taken to Amritsar and brought back?

Mr. Speaker: That I will see.

Shri Kapur Singh (Ludhiana): Have I understood correctly that non-Congress Sikh Members are not going to be included in the team?

Some hon. Members: No, no.

श्री जगदेव सिंह सिद्धान्ती (झज्जर): अध्यक्ष महोदय, मुझे भी कुछ कहना है ।

अध्यक्ष महोदय : अब आप रहने दीजिये । बहुत देर से चल रहा है । इस तरह अगर बोलने का मौका दिया गया तो एक घंटा चला जायेगा ।

श्री जगदेव सिंह सिद्धान्ती : हरियाना इलाके के हजारों जवान वहां लड़ रहे हैं इस लिये वहां का एक प्रतिनिधि वहां जरूर जाना चाहिये ।

An hon. Member: May I submit .

Mr. Speaker: There is nothing that we should discuss here. I think, we should close it. That is all. I will nominate 12 Members and I will inform those who have to go. Arrangements cannot be made for more than 12.

Shri Khadilkar (Khed): I would like to say just one word.

Mr. Speaker: Now let me proceed.

श्री अचल सिंह (भागरा) : एक मिनट में मैं भी कुछ कहना चाहूंगा ।

अध्यक्ष महोदय : एक एक मिनट में कितने प्रादमियों को कहने दूंगा ।

श्री अचल सिंह : मुझे इतना ही कहना है कि जब यहां से सदस्य वहां जायें तो जवानों के लिये कुछ तोहफा जरूर ले जायें ।

Shri Khadilkar (Khed): May I say a word? My hon. friend has just now returned from the border.

श्री हुकम चन्द कछवाय (देवास) : मुझे भी समय मिलना चाहिये कुछ कहने का ।

अध्यक्ष महोदय : अगर माननीय सदस्य हर बात पर जम्प करने लग जायेंगे तो कैसे चलेगा । मैं लोगों को बोलने से मना कर रहा हूँ और माननीय सदस्य सुनते नहीं हैं ।

श्री हुकम चन्द कछवाय : प्राय सब को समय दे रहे हैं ।

11.18 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 20th September, 1965, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:—

The Indian Works of Defence (Amendment) Bill, 1965.

The Judges (Inquiry) Bill, 1964.

The Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965, as passed by Rajya Sabha.

The Press Council Bill, 1965, as passed by Rajya Sabha.

The Industrial Disputes (Amendment) Bill, 1965, as passed by Rajya Sabha.

(3) Discussion on the Resolutions seeking dissolution of the Indian Coconut and Indian Oilseeds Committees.

(4) Consideration and passing of:—

The Registration of Births and Deaths Bill, 1964, as passed by Rajya Sabha.

The Employees State Insurance (Amendment) Bill, 1965.

(5) Discussion on the statement of the Minister of Petroleum and Chemicals regarding supply and production of chemical fertilizers, laid on the Table of the House on the 27th August, 1965, on a motion to be moved by Shri P. Venkatasubbaiah and others on Wednesday, the 22nd September at 2.00 p.m.

श्री यशपाल सिंह (कैराना): माननीय मिनिस्टर फार पार्लियामेन्टरी एफेयर्स को मैंने एक छोटी सी दरखास्त की थी बैंकवर्ड क्लासेज के बारे में । मेरा क्याल था कि उसके साथ इन्साफ होगा । उसको टालते टालते घाज दो साल हो गए हैं । मेरा क्याल था कि निबल के बल राम है, और मन्त्री महोदय बुकि राम के वंशज हैं इसलिए वह इस चीज को इन्साफ देंगे । वह बतला दें कि इसको कब लिया जाएगा । चाहे वे इस को दो सेशन के लिए टाल दें लेकिन इस को जब लिया जाए तो इसके लिए 15 घंटे समय दिया जाना चाहिए ।

अध्यक्ष महोदय : यह फैसला तो दूसरी जगह होगा ।

Shri Ranga (Chittoor): Sir, I am glad that on your initiative we have begun to meet at 10 O'Clock and adjourn at 4 O'Clock. I have had the opportunity of talking to a few friends in our House and find they also feel the same way as I do. We find these hours of working very convenient in every way, both in the morning as well as in the afternoon. We are able to attend to our other correspondence and other activities also in the evening. Therefore, I would like to suggest to you to consider it